

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

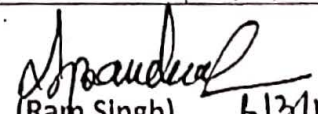
No: 1465

Dated 06/03/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 48,56,725/- (Rs. Fourty Eight Lacs Fifty Six Thousand Seven Hundred and Twenty Five only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2018-19 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. (In Rs)
1.	Pr. D&S Judge, Kathua	Sh. Tarseem Chand, P/S.	31-3-2019	5,03,580/-
2.	Pr. D&S Judge, Jammu	Sh. Sat Paul, Process Server. Om Parkash, Ex. A.O. Neelam Kumari, Ex. S.O. Lal Din, Ex.S.O. Pran Nath Tickoo, Ex. H.A. Pawan Kumar Bloria, Ex. H.A.	28-2-2019 31-8-2017 31-1-2017 31-10-2018 30-11-2016 31-10-2013	5,18,840/- 14,820/- 8,490/- 11,720/- 6,030/- 4,370/-
3	Pr. D&S Judge, Kulgam.	Bashir Ahmed Malik, Process Server.	31-3-2019	4,80,690/-
4	Pr. D&S Judge, Baramulla.	Gh. Ahmed Dar, Ex. A.O.	---	86,140/-
5	Pr. D&S Judge, Anantnag.	Mohd. Akbar Magrey, Ex. SO	---	71,810/-
6	Pr. D&S Judge, Ganderbal.	Gh. Ahmed Bhat, Ex. S.O.	30-9-2017	76,670/-
7	Pr. D&S Judge, Srinagar.	1. Mukhtiar Ahmed Wafai, Ex. S.O 2. Syed Showkat Hussain Ex. S.O.	--- ----	34,540/- 5,700/-
8.	Pr. D&S Judge, Udhampur.	Sh. Mujeeb Ahmed Tak, Accounts Officer.	31-3-2019	6,98,690/-
9	Addl. D&S Judge, Sopore.	1. Sh. Mohd. Ashraf Malik, Process Server 2. Sh. Manzoor Ahmed Khan Process Server.	28-2-2019 28-2-2019	5,18,840/- 5,18,840/-
10	Munsiff, Thathri.	Radha Krishan, Ex. P.S.	31-5-2018	4,49,460/-
11	Munsiff, Akhnoor.	Nasib Chand, Ex.P.S.	31-12-2017	4,63,050/-
12	Munsiff, Tral.	Shanti Singh Ex. P/S. (Deceased)	19-10-2018	2,26,055/-
13.	Munsiff, Aishmuqam.	Assadullah Mir, Ex. Nazir.	30-6-2016	75,950/-
14	Ist. Addl. Munsiff, Srinagar.	Ab. Hamid Bhat, Ex. P.S.	---	82,440/-
			Total:-	48,56,725/-

By order.


 (Ram Singh) 6/3/19
 Deputy Registrar (Accts)

No: SR816-42/A-C Dated 06/03/2019

Copy to the :

- 1-8 Pr. D&S Judge, Jammu/Kathua/Kulgam/Baramulla/Anantnag/Ganderbal/Srinagar/
Udhampur.
9. Addl. D&S Judge, Sopore.
- 10-13 Munsiff, Thathri/Akhnoor/Tral/Aishmuqam.
14. Ist. Addl. Munsiff, Srinagar.
15. Treasury Officer, Sub Try. Distt. Court complex , Janipur, Jammu.
16. Treasury Officer, Saddar Try. Srinagar.
- 17-27 Treasury Officer, Kathua/Kulgam/Baramulla/Anantnag/Ganderbal/Sopore/
Thathri/ Akhnoor/Tral/Aishmuqam/Udhampur.
..... for inf. and n/a
- 28 Order file.


Deputy Registrar (Accts)